

HYDERABAD

16th November 2018

Subject: Minutes of the ^{15th} IT Procurement Committee held on 02 November 2018

Present:

- | | |
|---|-------------------|
| (i) Shri. Nilesh Sathe, Member (Life) | - Chairperson |
| (ii) Shri. A. Ramana Rao, GM (F&A-Life) | - Member |
| (iii) Shri. A.R. Nithiyantham, CGM (IT) | - Member Convener |

Other Invitees:

- (i) Shri G N Krishna, OSD (Life)
- (ii) Smt D. Gyana Prasuna, AGM (Life)
- (iii) Shri Shardul Admane DGM (F&A)
- (iv) Shri Utpalkumar Topare, AM(IT)
- (v) Shri Akshat singh Patel, AM(IT)
- (vi) Shri Ankit Rana, AM(IT)

Members of the committee were appraised of the following agenda items:

Agenda 1: Tendering for the supply of Microsoft SQL Server 2017 and Visual Studio 2017 - selection of vendor - Cost INR 3,40,450/-

SQL Server Standard (Qty 1) software is required to be procured for storing biometric attendance, access control data on the biometric and access control server itself. Visual Studio Professional Licenses (Qty 2) are also required to be procured for in house maintenance custom of internal applications.

In view of the above, tender was published in CPP portal on 22nd May 2018 for the supply of above items. As the L1 was not in a position to supply the licenses as per the specifications of the tender, retendering was published on e-procure.gov.in on 11th September 2018. The last date of submission of bids was 18 September 2018. Sole bid by '**Advance Info solutions**' was received for the RFP IRDA/IT/2018-19/09. The technical bid was opened by the tender committee on 15th

October 2018. All documents submitted by the bidder were found to be complete and the bidder qualified the pre-qualifying criteria.

The technical shortlisting and date of financial bid opening was published on IRDAI website www.irdai.gov.in on 29th Oct 2018. The financial bids were opened on 30th Oct 2018 by the Tender Opening Committee.

The compiled information of financial bids is as follows: –

Bidders	Microsoft SQL Server 2017(x64) -Qty 1 Manufacturer part number 7NQ-01158	Microsoft Visual Studio 2017(x64) -Qty 2 Manufacturer part number C5E-01307	Total Cost
Advance Info solutions	2,66,442	74,008	3,40,450

From the information furnished above, it may be observed that **Advance Infosolutions** is the L1 and quoted for an amount **Rs. 3,40,450/- (Rs. Three Lakh Forty Thousand Four Hundred and Fifty only)** including all taxes.

In view of the above, the Committee recommended to procure the SQL Server 2017 Standard and Microsoft Visual Studio 2017 Professional licenses from Advance Info Solutions to the total cost of INR 3,40,450/-.

Agenda 2: BAP Implementation of change request - CCN-176: F&A (Life and Non-life)-: (Effort: 145.031 man days: Cost: INR 17,26,554)

F&A Life and F&A Non-Life departments have initiated the change request for making changes to the existing modules as per the different regulatory provisions of F&A regulations 2016 (Addition, Deletion and Modification of returns and reports) inclusive of change in existing form formats, new forms to be developed and label changes etc.

Summary of Changes:

- Modification in returns: 13 Nos.
- Modification in Reports: 4



Initial CCN effort estimate submitted by LTI was 148.909 man days (after the applicable discount of 30% applied to the estimated effort of 211.94 man days). After multiple meetings and deliberations with LTI, IT Consultant and IT dept. and making scenario changes to existing effort estimation template, the effort estimates were reduced to 145.031 man-days (after the applicable discount of 30% applied to the estimated effort of 206.4 man days). In view of this, IT dept. was able to reduce the initial CCN cost from INR 17,72,726/- to INR 17,26,554/-

Various milestones of the CCN 176 are as follows:

Milestone	Date
CCN received date	26-Jul-2017
Signed Design Document submitted by F&A dept.	06-Feb-2018
1 st effort estimate submitted by LTI	04-Apr-2018
Final effort estimates submitted by LTI	03-May-2018

The estimate was evaluated by the IT team and IT. Further, Independent Technical evaluation was done by Technical evaluation committee (TEC) vide meeting held on 12-Oct-2018, 31-Oct-2018 and the TEC recommended to go with the proposal submitted by LTI. The total cost of implementation of the above the changes as per CCN-176 would be INR 17,26,554/-.

In view of the above, the ITPC recommended to implement CCN 176 as per the proposal submitted by LTI to the total cost of INR 17,26,554/-.

Agenda 3: BAP Implementation of change request CCN-174: F&A (Life and Non-life): (Effort: 375.974 man days: Cost: INR 44,75,875/-)

F&A Life and F&A Non-Life departments have initiated the change request for making changes to the existing returns and to introduce new returns in-line with the circular no. IRDA/F&A/CIR/CPM/056/03/2016, IRDAI (Expenses of Management of Insurers transacting General or Health Insurance business) Regulations, 2016, IRDAI (Registration of Indian Insurance Companies) (Seventh Amendment) Regulations, 2016 and IRDAI (Assets, Liabilities and Solvency Margin to General Insurance Business) Regulations, 2016 inclusive of change in existing form formats, new forms to be developed and label changes etc.

Summary of Changes:

- New-returns: 10 Nos
- Modification in returns: 15 Nos.

Initial CCN effort estimate submitted by LTI was 585.043 man days (after the applicable discount of 30% applied to the estimated effort of 832.1 man days). After multiple meetings and deliberations with LTI, IT Consultant and IT dept. and making scenario changes to existing effort estimation template, the effort estimates were reduced to 375.974 man-days (after the applicable discount of 30% applied to the estimated effort of 612.99 man days). In view of this, IT dept. was able to reduce the initial CCN cost from INR 69,64,797.61/- to INR 44,75,875/-

Various milestones of the CCN 174 are as follows:

Milestone	Date
CCN received date	10-Jul-2018
Signed Design Document submitted	06-Feb-2018
1 st effort estimate submitted by LTI	25-Apr-2018
Final effort estimates submitted by LTI	16-Jul-2018

The estimate was evaluated by the IT team and IT Consultant. Independent Technical evaluation was done by Technical evaluation committee (TEC) vide meeting held on 12-Oct-2018 and 31-Oct-2018 and the TEC has recommended implementation of the above CCN. The total cost of implementation of the above the changes as per CCN-174 would be INR 44,75,875/-.

HOD(F&A) Life informed the committee that there are changes in format due to regulation changes. The Committee suggested IT & User department to analyse the impact of these changes on the overall estimated effort. After deliberations, ITPC recommended to implement the CCN 174 as per the proposal submitted by LTI to the total cost of INR 44,75,875/- subject to the condition that the overall cost of implementation of above CCN remains the same after considering changes in formats.



Agenda 4: BAP Implementation of change request - CCN-182: Life, Non-life and Health department-: (Effort: 67.655 man days: Cost: INR 8,05,417)

IRDAI (Outsourcing of Activities by Indian Insurers) Regulations, 2017 dated 20th April 2017 revised the formats and frequency of Outsourcing Returns that needs to be submitted by the Insurer New regulation outsourcing formats will be applicable to Life, Non-Life and Health department and effective from fiscal year 2017-2018.

Summary of Changes:

- New in returns: 4 Nos.
- Dropped in returns: 1 Nos

Initial CCN effort estimate submitted by LTI was 67.669 man days (after the applicable discount of 30% applied to the estimated effort of 96.67 man days). After multiple meetings and deliberations with LTI, IT Consultant and IT dept. and making scenario changes to existing effort estimation template, the effort estimates were reduced to 67.655 man-days.

Various milestones of the CCN 182 are as follows:

Milestone	Date
CCN received date	19-Mar-2018
Signed Design Document submitted by Life, Non-life and Health	11-Jul-2018
1 st effort estimate submitted by LTI	21-Jul-2018
Final effort estimates submitted by LTI	07-Aug-2018

Independent Technical evaluation was done by Technical evaluation committee (TEC) vide meeting held on 12-Oct-2018 and 31-Oct-2018 and TEC formally recommended implementation of the above CCN. The total cost of implementation of the above the changes as per CCN-182 would be INR 8,05,417/-.

After deliberations, ITPC recommended to implement the CCN 182 as per the proposal submitted by LTI to the total cost of INR 8,05,417/-.

Agenda 5: BAP Implementation of change request - CCN-188: Surveyor Department-: (Effort: 16.653 man days: Cost: INR 1,98,250)

Surveyor department has initiated the change request for implementing Crop licensing functionality in BAP. The changes need to be incorporated in BAP after release of the office circular

CF 

IRDA/SUR/MISC/CIR/71/03/2017 dated 31-Mar-2018. Currently there is provision for trainee enrolment only for CROP Lob in BAP. After enrolment of Crop Lob, the licensing application provision needs to be provided for issue of fresh individual Crop license in BAP.

Summary of Changes:

- Add new LOB in returns and application forms.

Various milestones of the CCN 188 are as follows:

Milestone	Date
CCN received date	02-May-2018
Signed Design Document submitted by Life, Non-life and Health	27-Jun-2018
Final effort estimates submitted by LTI	06-Jul-2018

The estimate was evaluated by the IT team and IT Consultant. Independent Technical evaluation was done by Technical evaluation committee (TEC) vide meeting held on 12-Oct-2018 and 31-Oct-2018. TEC formally recommended implementation of the above CCN. The total cost of implementation of the above changes as per CCN-188 would be INR 1,98,250/-.

In view of the above and further deliberations, ITPC recommended to implement the CCN 188 as per the proposal submitted by LTI to the total cost of INR 1,98,250/-.

CGM (IT)

Member-Convener

on leave
GM (CAD)

Member

GM (F&A-Life)

Member

Member (Life)

Chairperson